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C.A.No. 6041 OF 1998

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....

ITEM NO. 116 COURT NO. 6 SECTION IV

(Mentioned)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6041/1998

Jaswant Singh .. Appellant (s)

Vs.

Punjab Poultry Field Staff .. Respondent(s)
Assocn. & Ors.

DATE : 3.10.2001 : This/These matter (s) was/were
mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU

HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) : Mr. Purnima Bhat, Adv. for
Mrs. Rekha Palli, Adv.

For Respondent (s) : Mr. Balbir Singh Gupta, Adv.

UPON being mentioned the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....

.SP2

Call after two weeks.

.SP1

Charanjit

[Om Prakash]
Court Master